

**NOTIFICATION No.101 / 2017**

Tmt S.Malarvizhi, Senior Civil Judge of Tamil Nadu State Judicial Service functioning on deputation in the Puducherry Judicial Service as Principal Sub Judge, Pondicherry, who has been repatriated to her parent service viz., Tamil Nadu State Judicial Service, vide order No.1549/2017-LD, Law Department, dated 16.05.2017 of Government of Puducherry, is transferred and posted as Additional Chief Metropolitan Magistrate , Egmore, Chennai, vice Thiru Thiru.K.Balasubramanian, transferred.

Thiru.K.Balasubramanian, Additional Chief Metropolitan Magistrate, Egmore, Chennai, is transferred and posted as Principal Sub Judge, Tiruchirappalli, in the existing vacancy.

**HIGH COURT, MADRAS.**  
**DATED : 13 .06. 2017**

**Sd./-R.Sakthivel**  
**REGISTRAR GENERAL**

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges – Senior Civil Judges – Transfer and postings -  
Notification issued - Joining instructions – Issued.

Ref: 1) High Court's Official Memorandum in Roc.No.12/2017/Con-  
B2, dated 03.05.2017.

2) High Court's Notification No. 101/ 2017, dated : .06.2017

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Tmt. S. Malarvizhi, Senior Civil Judge of Tamil Nadu State Judicial Service functioning on deputation in the Puducherry Judicial Service as Principal Sub Judge, Pondicherry, who has been repatriated to her parent service viz., Tamil Nadu State Judicial Service, and posted as Additional Chief Metropolitan Magistrate, Egmore, Chennai, in the High Court's Notification cited above, is required to hand over charge of her post to the Additional Sub Judge, Pondicherry immediately and take charge of the new post from Thiru. K. Balasubramanian, Additional Chief Metropolitan Magistrate, Egmore, Chennai, immediately, without availing full joining time.

The Additional Sub Judge, Pondicherry is required to hold full additional charge of the post of Principal Sub Judge, Pondicherry, until further orders.

On relief, Thiru. K. Balasubramanian, who has been transferred and posted as Principal Sub Judge, Tiruchirappalli, in the High Court's Notification cited above, is required to take charge of the new post immediately, without availing full joining time.

On taking over charge of the post of Principal Sub Judge Tiruchirappalli, Thiru K.Balasubramanian, is also required to hold full additional charge of the post of Chief Judicial Magistrate, Tiruchirappalli, until further orders. He is required to take full additional charge of the post of Chief Judicial Magistrate, Tiruchirappalli from the I Additional Sub Judge, Tiruchirappalli, who is now holding full additional charge of the said post.

**HIGH COURT, MADRAS.  
DATED : 13 .06. 2017**

**Sd./-R.Sakthivel  
REGISTRAR GENERAL**